

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2469
TO BE ANSWERED ON AUGUST 03, 2023
GARBAGE FREE CITIES IN ODISHA**

NO. 2469. SHRI MAHESH SAHOO:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures being taken by the Government to make cities in Odisha garbage free;**
- (b) the aim behind launching of the National Capacity Building Framework to achieve garbage free cities under Swachh Bharat Mission-Urban; and**
- (c) the details of the funds allocated and utilized to make the cities garbage free during the last three years and the current year, district-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) : Sanitation is a State subject under 7th schedule of the constitution. Hence, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing and Urban Affairs (MoHUA) has been facilitating by providing additional financial and technical support. SBM is being implemented in all States including Odisha to attain 100% scientific processing of municipal solid waste.**

...2/-

States/Union Territories prepare and submit the City Solid Waste Action Plan (CSWAP) for management of fresh solid waste and remediation of existing legacy waste dumpsites to claim funds under SBM-U 2.0.

The State of Odisha has been allocated ₹372.02 crore and ₹821.40 crore as central assistance under SBM (U) and SBM (U) 2.0 respectively.

(b) : To sustain the progress achieved so far in urban sanitation and waste management and to further advance the vision of the SBM – U 2.0, National Capacity Building Framework for Garbage Free Cities has been launched by MoHUA on 3rd March, 2022. The framework proposes a comprehensive approach for capacity building in urban sanitation and solid waste management sectors.

(c) : Under SBM-U 2.0, funds are allocated to States/UTs and not to districts. Details of funds allocation and utilization under SBM-U and SBM-U 2.0 are at Annexure.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Que. No. 2469 due for reply on 03.08.2023 regarding “Garbage Free Cities in Odisha”

(Rs. in Crores)

S. No.	State/ UT	Allocation under SBM-U (2014-2021)	Allocation under SBM-U 2.0 (2021-2026)	Funds Released/Utilized		
				2020-21	2021-22	2022-23
1	A&N Islands	3.52	8.60	0.00	0.06	0.00
2	Andhra Pradesh	571.33	1413.30	0.00	67.00	231.69
3	Arunachal Pradesh	36.28	129.00	5.92	9.84	0.00
4	Assam	244.30	503.50	3.34	9.10	70.40
5	Bihar	556.68	1204.80	0.00	8.58	0.00
6	Chandigarh	28.02	45.20	0.00	22.64	0.50
7	Chhattisgarh	357.85	727.30	0.00	10.14	199.53
8	Dadra & Nagar Haveli	4.13	31.2	0.00	0.18	0.00
9	Daman & Diu	2.58				
10	Delhi	349.75	1192.60	0.00	193.82	36.55
11	Goa	17.09	77.80	0.00	1.20	6.88
12	Gujarat	834.15	1918.90	25.31	70.15	0.00
13	Haryana	287.08	645.70	4.83	5.58	7.88
14	Himachal Pradesh	43.95	156.70	0.00	16.03	0.00
15	Jammu & Kashmir	140.44	429.90	0.00	27.98	0.00
16	Jharkhand	258.71	519.00	2.25	2.52	53.32
17	Karnataka	820.96	2245.30	0.00	216.23	77.05
18	Kerala	219.99	875.10	0.00	5.64	49.69
19	Ladakh	60.19	62.70	0.00	0.32	0.00
20	Madhya Pradesh	920.04	2200.20	36.45	121.15	29.07
21	Maharashtra	1677.80	3758.50	153.61	245.22	83.75
22	Manipur	83.10	96.20	17.93	1.62	15.42
23	Meghalaya	24.12	67.30	0.00	0.60	0.00
24	Mizoram	49.02	82.50	4.48	14.83	0.00
25	Nagaland	53.49	90.00	6.27	2.34	0.00
26	Odisha	372.02	821.40	22.12	185.13	0.00
27	Puducherry	28.94	58.10	5.79	0.50	22.24
28	Punjab	364.02	1054.20	0.02	9.96	183.83
29	Rajasthan	705.46	1765.80	0.00	47.84	76.19
30	Sikkim	11.52	19.40	0.00	4.50	0.00
31	Tamil Nadu	1200.50	3296.70	21.08	224.91	384.66
32	Telangana	413.74	1067.30	129.64	62.07	349.64
33	Tripura	100.37	85.30	22.54	5.53	0.00
34	Uttar Pradesh	1740.98	4073.80	485.13	43.99	13.88
35	Uttarakhand	112.00	343.40	22.23	71.87	0.00
36	West Bengal	911.34	1449.30	0.00	223.50	0.00